

1.	2.	3.	4.	5.
65.	Uttar Pradesh	Modern Spinners Ltd ¹ , (Modi Spinners). (Formerly Modi Yarn Mills 'B' Unit of Modi Spg. & Wvg. Mills Co. Ltd.)	5-8-83	2148
66.	—do—	Vishal Syotex Ltd. (Modi Syntex Ltd). (Formerly Modi Yarn Mills 'C' Unit of Modi Spg. & Wvg. Co. Ltd.)	3-10-84	1059
67.	—do—	J.K. Manufacturers Ltd., Kanpur.	1-10-76	2276
68.	West Bengal	Bangoday Cotton Mills, Panihatti, 24, Parganas.	21-1-84	837
69.	—do—	India Linoleums Ltd., (Victoria Division) Chushry, Howarh.	16-2-82	1136
70.	—do—	Sri Hanuman Cotton Mills, Fuleswar, Howarh,	2-7-84	1245
71.	—do—	The General Industrial Society Ltd. (Cotton Mill Division) Champadeny.	30-10-85	2975
72.	Pondicherry	Anglo French Textiles Ltd., Pondicherry.	4-7-83	6860

Expenditure on Credit Camps organised in Karnataka

7875. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) the expenditure incurred by nationalised banks on organising credit camps in Karnataka since November 1985;

(b) whether it is a fact that the nationalised banks have debited the expenses on credit camps to bank expenditure account; and

(c) whether the credit camp is bearing the expenditure account ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c).

Present data reporting system does not yield separate information in respect of expenditure incurred on credit camps by banks in different States.

Representations from Riot Victims Association Janakpuri regarding writing off bank loans against their compensation

7876. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received representations from 'November 1984, Riot Victims Association, Janakpuri, New Delhi' for writing off bank loans against compensation to riot victims; and

(b) the action Government are contemplating in removing the hardships of riot hit small businessmen who suffered